

2025
The High Court at Calcutta
Appellate Side

C O R R I G E N D U M

No.6411 -R(JS)

Dated 3rd September, 2025

“their educational qualifications” as it appears in the 7th line of the **Notice being no. 6405-R(JS) dated 02.09.2025** published in Court’s website regarding updation of information by the officers of the WBJS in the PIS portal, **is omitted and rest of the content of the said notice will remain intact.**

It is further clarified that **earlier direction as contained in letter no. 5813-A dated 30.08.2025 of this Hon’ble Court regarding inclusion of any Degree/Diploma in PIS Portal, shall remain in force.**

This information is for all concerned.

Sd/-
Registrar (Judicial Service)
High Court, A.S., Calcutta

2025
HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5813-A

Dated, Calcutta, the 30th August, 2025

From : Smt. Nabanita Ray,
Registrar General,
High Court at Calcutta.

To : (1) All the District Judges of West Bengal including Andaman & Nicobar Islands,
(2) Chief Judges, (i) City Civil Court (ii) City Sessions Court (iii) Presidency Small Causes Court, Calcutta,
(3) Principal Secretary, Judicial Department, Govt. of West Bengal,
(4) Director, West Bengal Judicial Academy,
(5) Member Secretary, SLSA, West Bengal.

Sub : Direction regarding inclusion of any Degree/Diploma certificate in the 'PIS' portal.

Sir/Madam,

With reference to the subject captioned above, I am directed to circulate the following direction passed by this Hon'ble Court in this regard,

" In case a Judicial Officer seeks for inclusion of any Degree/Diploma in the PIS, prior permission of this Hon'ble Court should be obtained"

In this context, I am to request you to inform the Judicial Officers under your control, requesting them to act accordingly.

Yours sincerely,

Sd/-

Registrar General